

Central Administrative Tribunal
Principal Bench

C.P. No.332/2003 In
O.A. No.1265/2002

New Delhi this the 9th day of January, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S.A. Singh, Member (A)

Hoti Lal
S/o Late Shri Pati Ram
R/o Daureta No.2 Shahganj
Agra-10.

-Petitioner

(By Advocate: Shri D.N. Sharma, proxy for
Shri D.P. Sharma)

Versus

1. Smt. Padma Bala Subramaniam
Secretary,
Ministry of Communication
Department of Posts
Dak-Bhawan Sansad Marg,
New Delhi.
2. Shri P.K. Tripathi
Director Postal Services
O/o the P.M.G. Agra Region
Agra.
3. Shri Amitabh Singh
Sr. Supdt. Post offices
Agra Division
Sanjay Place, Agra.

-Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of respondents' order dated 1.12.2003, here request of the applicant for voluntary retirement is to be acceded to. Nothing survives in this C.P. C.P. is accordingly dismissed. Notices are discharged.


(S.A. Singh)
Member (A)


(Shanker Raju)
Member (J)

cc.